<u>NOTICE</u>

IT IS HEREBY NOTIFIED for the information of the Advocates at the Principal Seat at Bombay and Bench at Nagpur, Aurangabad and High Court of Bombay at Goa that on Friday, 09th May, 2025 a Full Court Farewell Ovation to bid adieu to the Hon'ble Shri Justice Avinash G. Gharote will be held at 04.15 PM at Court Hall 'A' at Nagpur Bench.

The learned (1) Deputy Solicitor General of India at Nagpur Bench or his Representative, (2) The Government Pleader and Public Prosecutors, (3) Members of the Bar Council of Maharashtra and Goa, (4) The President, High Court Bar Association, Nagpur, (5) The President of Vidarbha Lady Lawyers' Association, Nagpur and (6) The Designated Senior Counsels and Members of all Advocates' Association are invited to attend the Full Court Farewell Ovation.

Dated this the 06th Day of May, 2025

High Court of Bombay, Nagpur Bench, Nagpur. Sd/-(Ravindra M. Sadrani) Registrar (Administration) High Court of Bombay, Bench at Nagpur